CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD.

Original Application No.507 of 2004.

Allahabad this the 19th day of May 2004.

Hen ble Mr. Justice S.R. Singh, V.C. Hen ble Mr. S.K. Hajra, A.M.

Gyan Prakash Saxena, aged about 34 years s/o late Sri Ram Prakash Ram Saxena Resident of 43, Vijay Nagar, Orai, District Jalaun (U.P)

.....Applicant.

(By Advecate : Sri R.S. Srivastava)

Versus.

- The Union of India through the Secretary (Education) Ministry of Human Resources and Dewelopment Shastri Bhawan, New Delhi.
- The Commissioner Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi - 16.
- 3. The Joint Commissioner (Admn.)
 Kendriya Vidyalaya Sangathan,
 18 Institutional Area,
 Shaheed Jeet Singh Marg,
 New Delhi -16.
- 4. The Assistant Commissioner
 Kendriya Vidyalaya Sangathan,
 Regional Officer, Hospital Road,
 Silchar, District Cachar (Assam)-788 001.
- 5. The Principal Kendriya Vidyalaya, Kailashahar, District North Tripura-799 277.

..... Respondents.

(By Advecate : Sri Sri N.P. Singh)

ORDER

(By Hon ble Mr. Justice S.R. Singh, V.C.)

Heard Sri R.S. Srivastava learned counsel for the applicant and Sri N.P. Singh learned counsel for the respondents.

2. The applicant, it appears, have been punished by an

erder dated 19.12.2003 under Article 81 (d) (6) of .

Education Code for K.V.S. and this O.A. seeks setting aside

the said order. The applicant, it is conceded by learned

counsel, has already filed an appeal against the said order.

The appeal, it is submitted, is still pending.

3. In the circumstances, therefore, we dispose of the O.A. with a direction to the Appellate Authority to consider and dispose of the appeal preferred against the order dated 19.12.2003 by passing a reasoned and speaking order as early as possible preferably within a period of three months from the date of receipt of a copy of this order.

Samip Kun Hay Nember-A.

Vice-Chairman.

Manish/-